

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

253. C.P. (IB)/1225(MB)2020

IN THE MATTER OF

Shyam Sundar Sonthalia (Voluntary Liquidator)

... Petitioner

Section 59 of Companies Act, 2013

Order Delivered on 01.05.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

ORDER

Adjourned to **06.05.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/